

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Subject:- Registration of the Jammu and Kashmir & Ladakh Judicial Officers Association- Constitution of adhoc managing body.

ORDER

No: 721 of 2026/RG

Dated: 14.05.2026

In continuation to High Court Order No. 717 of 2026/RG dated 13.05.2026 read with High Court Order No. 719 of 2026/RG dated 14.05.2026, an Adhoc Managing Body comprising the following, is hereby constituted for the purpose of initial registration and transitional functioning of the subject Association:-

S. No.	Name of the Officer S/Shri	Nominated as
1.	Naseer Ahmad Dar, District Judge	President
2.	Jatinder Singh Jamwal, District Judge	Vice-President
3.	Chemit Yurgyal, Civil Judge (Senior Division)	General Secretary
4.	Babar Hussain, Civil Judge (Senior Division)	Treasurer
Office bearers/Members		
1.	Manjeet Singh Manhas, District Judge	
2.	Malik Shabir Ahmad, District Judge	
3.	Yash Paul Sharma, District Judge	
4.	Ms. Spalzes Angmo, District Judge	
5.	Prem Sagar, District Judge	
6.	Ms. Mehreen Mushtaq, District Judge	
7.	Ms. Rekha Kapoor, Civil Judge (Senior Division)	
8.	Mohammad Istiyaq Alam Baba, Civil Judge (Senior Division)	
9.	Ms. Shama Sharma, Civil Judge (Senior Division)	
10.	Towfeel Ahmad Mir, Civil Judge (Junior Division)	
11.	Arshad Aziz Qureshi, Civil Judge (Junior Division)	

The Adhoc Body shall function for three months from the date of registration of Association.



(M.K Sharma)

Registrar General

Dated:- 14.05.2026

No:- 22134 - 71 /RG/GS

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for kind information of His Lordship.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar;
3. Registrar Rules, High Court of J&K and Ladakh, Srinagar;
4. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar;
5. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
..... for information.
6. All Principal District and Sessions Judges, UTs of J&K and Ladakh for information and with the request to get the same circulated amongst the Judicial Officers working under their jurisdiction
7. Concerned Officers _____;
..... for information and necessary action.
8. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar for information.
9. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.
10. Order File.


Registrar General